NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 RM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/659/(IB)/2017

NAME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: DISC ASSETS LEAD INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TJAYALAICITINI
Als Paul Frank
Johnsten Samuel
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Counsel for operational T. Jenjalance

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to file a memo in relation to the status of the matter pending before the Hon'ble High Court of Madras. Put up on 11.01.2018 at 10.30 A.M.

> -Sd-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)